

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**  
**DAILY CAUSE LIST DATED 20.01.2023 (FRIDAY)**  
**CHENNAI BENCH (VIRTUAL MODE)**

**10.30AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App AT) (CH) (Ins) No. 437/2022 For Condone Delay IA No. 43/2023 For Urgent Hearing IA No. 1108/2022	Atlanti Spinning and Weaving Mills Limited Vs Dolly Investment Company Private Limited	Mr. VV Sivakumar	Mr. Ankur Goel
2	Comp App AT) (CH) (Ins) No. 8/2023 For Condone Delay IA No. 12/2023 For Urgent Heraring IA No. 13/2023 For Stay IA No. 14/2023	Mahendra Kumar Agarwal Vs PTC India Financial Services Ltd & Anr	Mr. Amir Bavani	
3	Comp App AT) (CH) (Ins) No. 15/2023 For Exemption IA No. 47/2023 For Stay IA No. 46/2023	Andhra Pradesh State Financial Corporation Vs S. Rajendran & Anr	Mr. Anirudh Krishnan	Ms. Yajura Devi For Caveator

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	TA (AT) No. 94/2021 (CA (AT) No. 363/2019)	Jitendra Virwani Vs MRO TEK Reality Limited & 20 Ors	M/s UKCA & Partners	Mr. Ashok Bannidinni- R2-R10, R17 & R19 Mr. Rajiv Yadav-
5	TA (AT) No. 175/2021 (CA (AT) No. 213/2019)	M/s. SRS Shipping Pvt. Ltd Vs M/s Everup Battery India Pvt. Ltd.	Mr. Narendra PD	

For Defects/Rectification

S.No	Efiling no.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	9805117/00009/2022 (Diary No. 188/2022)	Thomas Cherian Vs Abraham Mathew Pandialackal	Mr. Shivshankar R Panicker	

7	9805118/00535/2022 (Diary No. 264/2022)	Sree Easwari Traders Vs Mr. Mahalingam Suresh Kumar	Mr. KK Sivashanmugam	

For Directions/Convenience Compilation

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	TA (AT) No. 230/2021 (CA (AT) No. 358/2020)	Boart & Wire Srl Vs J.F.D India Private Limited	Mr. Prithvi Kapur	Notice Served

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	Comp App (AT) (CH) (Ins) No. 369/2022 & IA No. 868/2022	Jitendra Bhandari Vs Ravindra Beleyur & 2 Ors	Mr. Karthik Seshadri	Mr. T Ravichandran- R3

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	Comp App (AT) (CH) (Ins) No 302/2022 & IA No 632,633,634 & 635/2022	Employee Provident Fund Organisation Vs M/s. BVV Paper Industry Ltd Represented by Its RP Ramakrishnan Sadasivan & Anr	Mr. PK Panneer Selvam	Mr. T Ravichandran- R1 Mr. Sriram Venkatavaradan- R2
11	Comp App (AT) (CH) (Ins) No. 229/2022 & IA No. 489,490,491 & 492/2022	M. Vigneshwaran Vs National Sewing Thread Company limited & 2 Ors	Mr. PK Panneer Selvam	Mr. Karan Valecha- R1 Mr. KK Vigneshwar- R2, R3
12	Comp App (AT) (CH) (Ins) No. 383/2022 & IA No. 909 & 910/2022	Mr. T Venkatram Reddy Vs L&T Finance Ltd. & Anr.	Ms. Krutika Raghavan	Mr. Shabbeer Ahmed
13	Comp App (AT) (CH) (Ins) No 326/2022 & IA No 700 & 701/2022	The Ramaraju Surgical Cotton Mills Ltd Vs	Mr.Pawan Jhabakh	Mr. Karan Valecha- R2

		The National Sewing Thread Company Ltd & 3 Ors <b>WITH</b>		
14	Comp App (AT) (CH) (Ins) No 327/2022 & IA No 702 & 703/2022	Rajapalayam Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors <b>WITH</b>	Mr.Pawan Jhabakh	Mr. Karan Valecha-R2
15	Comp App (AT) (CH) (Ins)No 328/2022 & IA No 704 & 705/2022	Sandhya Spinning Mills Limited Vs The National Sewing Thread Company Ltd & 3 Ors	Mr.Pawan Jhabakh	Mr. Karan Valecha-R2
16	Comp App (AT) (CH) (Ins) No.113/2022 & IA No. 264 & 265/2022	NK Hari Babu Vs. Export Import Bank of India & Anr.	M/s Ramalingam and Associates	Mr. T Ravichandran-R1 Mr. B Dhanaraj- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17	Comp App (AT) (CH) No. 29/2021 & IA No. 331,332 & 579/2021 & 203, 216 & 902/2022	Chalasan Venkateswara Rao & 2 Ors Vs United Telecom Limited & 11 Ors	Mr. Anant Merathia	Mr. Mahesh Chowdhary- R1 Mr. B Deepak Narayanan- R2-R5 Mr. Antony R Julian-R6, R7 & R9
18	Comp App (AT)(CH) No.35/2021 & IA No.463, 464/2021 & 145/2022	M/s Anuragha Poultries & Breeders P Ltd & 7 Ors Vs Mrs. Padmavathi & 4 Ors	M/s AK Mylsamy & Associates	Mr. V. Srinivasan- R1 Ms. GS.Dhanalakshmi -R2
19	Comp App (AT) (CH) (Ins) No. 302/2021 & IA No. 639,640, 641/2021 & 92, 97, 340, 622 & 942 & 1052/2022 & 41/2023	Kineta Global Limited Vs IDBI Bank Limited & 9 Ors <b>WITH</b>	P. Wilson Associates	Varun Srinivasan R1-R6 Mr. J Manivannan- R7 Mr. NP. Vijaykumar R8 Mr. Akhil Bhansali R9
20	Comp App (AT) (CH) (Ins) No. 8/2022 & IA No. 621/2022	V Venkata Sivakumar Liquidator, The Jeypore Sugar Co. Ltd Vs IDBI Bank Ltd & 8 Ors	Mr. V. Venkata Sivakumar	Mr. Varun Srinivasan R1-R6 Mr. Akhil Bhansali-R9
21	Comp. App (AT)(CH)(Ins) No.	S. Radhakrishnan Vs	Mr. P.S. Suman	Mr.S Sathiyarayanan R2

	317/2021 IA No. 662/2021	Auromatrix Hotels P Ltd & 2 Ors		Ms.Pavithra DR1 & R3
22	Comp App (AT) (CH) (Ins) No.126/2021 & IA No. 224/2021	Indusind Bank limited Vs IVRCL Ltd. & Anr	M/s Ramalingam & Associates	Mr. Nityavendhan K

**2.00PM**

**After rising of Court of Chairperson**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Dr. Alok Srivastava, Member (Technical)**

For Hearing (Part Heard):

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	TA No. 87/2021 (Comp App (AT) No129/2019 & IA No.47/2022	M.N. Pratap Reddy &Anr Vs Lakshmi Narasimha Mining Co. (P) Ltd &Ors.  <b>WITH</b>	Mr. D Abhinav Rao	Mr. K. Udhyakumarfor R2 Ms. Geetika Sharmafor R3 & R4
2	TA No. 88/2021 (Comp App (AT) No148/2019	M. Nandana Reddy Vs Sri Lakshmi Narasimha Mining Co. Pvt Ltd &Ors	Mr. S.Vivekananda	Mr. K. Udhyakumarfor R2 Ms. Geetika Sharmafor R3 & R4 Mr. Abhinav Rao forR6 & R7

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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